

LOK SABHA
UNSTARRED QUESTION NO. 1341
TO BE ANSWERED ON 30.07.2024

SCHEME FOR STARTUPS IN TECHNICAL TEXTILES

1341. SHRI ARVIND GANPAT SAWANT:
SHRI SANJAY HARIBHAU JADHAV:
SHRI SHRIRANG APPA CHANDU BARNE:
SHRI SHYAMKUMAR DAULAT BARVE:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Government has recently approved any scheme to provide financial assistance to startups to make the technical textile industry sustainable, if so, the details thereof;
- (b) the criteria fixed to provide grants in this regard;
- (c) the manner in which financial assistance is provided under the said scheme in the States and Tehsils;
- (d) the number of persons and startups which have been provided assistance under the said scheme for creation of prototypes or commercializing their technologies State-wise particularly in Maharashtra;
- (e) whether the Empowered Powered Programme Committee (EPC) of National Technical Textiles Mission (NTTM) has also approved seven proposals of startups under the GREAT scheme;
- (f) if so, whether any financial assistance is likely to be provided to every startup under the said scheme; and
- (g) if so, the details thereof?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री पबित्र मार्घेरिता)
THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a) to (c): Yes Sir. To support ecosystem of Technical Textile in the country, the Government has launched Grant for Research and Entrepreneurship across Aspiring Innovators in Technical Textiles (GREAT) Scheme under the National Technical Textile Mission (NTTM). Under the Scheme, support is given to young innovators/entrepreneurs in Technical Textiles by providing grant-in-aid upto Rs. 50 lakhs to translate their ideas into commercial technologies/products.

As per the GREAT Guidelines,

- (i) The eligibility criteria is as under:
 - a) Individuals with minimum age of 21 years on the day of application are eligible;
 - b) The start-up company incorporated as Pvt. Limited company or registered as a partnership firm or a limited liability partnership with a turnover less than Rs. 100 crores in any of the previous financial years is also eligible, however, the incorporation date of the Company should not be more than 5 years at the time of application;

(ii) Grant in aid of upto Rs. 50 lakh for a period of 18 months is provided to individual applicants/start-ups. The project is implemented in a milestone based manner. The financial assistance to individual / startup company is channeled through the Associated Incubators only.

(d) & (e): A total of eight (08) startup proposals have been approved till date under NTTM. Under the scheme, no financial assistance is given state-wise or district-wise. However, five (05) startup companies from Delhi, Uttar Pradesh, Karnataka, Gujarat and Tamil Nadu and three (03) individual applicants from Uttar Pradesh, Maharashtra and Gujarat have been approved for grant under the scheme.

(f) & (g): As per the guidelines, financial assistance of upto Rs. 50 lakh is provided to each approved proposal.
